

[Shri Vidya Charan Shukla]

Duties) Act, 1955. [*Placed in Library. See No. LT-4202/70.*]

- (5) A copy of the Central Excise (Eleventh Amendment) Rules, 1970 (Hindi and English versions) published in Notification No. G.S.R. 1250 in Gazette of India dated the 29th August, 1970, under section 38 of the Central Excises and Salt Act, 1944. [*Placed in Library. See No. LT-4203/70.*]
- (6) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944 :
- (i) G.S.R. 1248 published in Gazette of India dated the 29th August, 1970 together with an explanatory memorandum.
- (ii) G.S.R. 1249 published in Gazette of India dated the 29th August, 1970 together with an explanatory memorandum. [*Placed in Library. See No. LT-4204/70.*]

#### ANNUAL REPORT OF TRADE MARKS REGISTRY

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA) : I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Trade Marks Registry for the year ending the 31st March, 1970, under section 126 of the Trade and Merchandise Marks Act, 1958. [*Placed in Library. See No. LT-4205/70.*]

#### RULES COMMITTEE MINUTES

SHRI NATH PAI (Rajapur) : I beg to lay on the Table Minutes of the sittings of the Rules Committee held on the 31st July, 13th August and 8th September, 1970.

#### MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha :

'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Monday, the 9th November, 1970, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Prevention of Water Pollution Bill, 1969 :—

"That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Prevention of Water Pollution Bill, 1969, be extended up to the last day of the first week of the seventy-fifth (February-March, 1971) Session of the Rajya Sabha."

#### DRUGS AND COSMETICS (AMENDMENT) BILL

#### AS PASSED BY RAJYA SABHA

SECRETARY : I lay on the Table of the House the Drugs and Cosmetics (Amendment) Bill, 1970, as passed by Rajya Sabha on the 2nd September, 1970,

#### ASSENT TO BILLS

SECRETARY : I also lay on the Table following three Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to House on the 3rd September, 1970 :

- (1) The Delhi University (Amendment) Bill, 1970.
- (2) The Appropriation (No. 3) Bill, 1970.
- (3) The Appropriation (Railways) No. 3 Bill, 1970.